

Sical Logistics Ltd claims as on 4th March 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S.No	Category of Creditors	Summary of claims received		Summary of claims admitted		Amount of contingent claim	Amount of claims not admitted	Amount under verification	Details in Annexure	Remarks if any
		No of claims	Amount	No of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	20	10,99,18,81,404	20	10,78,70,63,512	-	20,48,17,892	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	4,82,62,80,022	4	4,82,62,80,022	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	608	9,34,25,401	557	6,75,33,117	-	2,58,92,284	-	6	
7	Operational creditors (Government Dues)	11	71,88,19,050	11	69,91,81,091	-	1,96,37,959	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	315	5,49,18,45,266	248	5,11,80,30,184	-	37,38,15,082	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	38,98,00,000	-	-	-	38,98,00,000	-	9	
	Total	960	22,51,20,51,142	840	21,49,80,87,926	-	1,01,39,63,217	-		

Annexure – 7

Name of the corporate debtor: Sical Logistics Ltd; Date of commencement of CIRP: 10th March 2021; List of creditors as on: 4th March 2022

List of operational creditors (Government dues)

S.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
/	Employees Provident Fund Organisation	Central	13-Apr-21	11,70,235	11,70,235	EPF dues	No	-	-	-	-	-	
2	Employee State Insurance Corporation	Hyderabad	23-Mar-21	41,859	41,859	ESIC dues	No	-	-	-	-	-	
3	Employee State Insurance Corporation	Chennai	13-Apr-21	3,429	3,429	ESIC dues	No	-	-	-	-	-	
4	Dy Commissioner of CT & GST	Odisha	04-May-21	5,26,05,274	5,26,05,274	GST dues	No	-	-	-	-	-	
5	Asst Commissioner, State Tax, Satna Circle 1	Madya Pradesh	06-05-2021	22,24,52,323	21,31,00,323	GST dues	No	-	-	93,52,000	-	93,52,000	Amount available for set off has been knocked off
6	Income Tax Department	Central	24-07-2021	4,03,33,347	4,03,33,347	Income tax dues	No	-	-	-	-	-	
7	Income Tax Department	Central	24-07-2021	29,24,390	29,24,390	Income tax dues	No	-	-	-	-	-	
8	Income Tax Department	Central	24-07-2021	888	888	Income tax dues	No	-	-	-	-	-	
9	Asst. Commissioner of Income Tax	Central	20-09-2021	4,58,150	4,58,150	Income tax dues	No	-	-	-	-	-	
10	AP Maritime Board	Andra Pradesh	04-12-2021	16,92,417	16,92,417	Port dues	No	-	-	-	-	-	
11	Asst. Commissioner GST and Central excise - Chennai North	Chennai		39,71,36,738	38,68,50,779	GST dues	No	-	-	-	-	1,02,85,959	Interest claimed post CIRP period is disallowed
				71,88,19,050	69,91,81,091			-	-	93,52,000	-	1,96,37,959	